NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 291/16

PETITION NUMBER

TP 217/17

NAME OF THE PETITIONER (S) :

FUTURE FINANCIAL SERVICES PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER REPRESENTATION BY WHOM

1. SAJI. P. JOHN Adwrale In potition

Counsel for Petitioner Company is present. He undertakes to file 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD and also to Income-tax Department.

Registry is directed to issue notices to them.

Petitioner is directed to publish in the Hindu in English and Udayavani in Kannada within 10 days. Posted for hearing by 30.03.2017

MEMBER (J)

MEMBER (T)